

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

CP(IB)No.Ind-3507/09/HDB/2017
Gati Infrastructure Pvt Ltd
SEW & Prasad
Gati Infrastructure Pvt Ltd
9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr P.V. Amarmadha frosad	comil	98480 28289	Wis
R. SURESH KOMAR	Advocale	Scircel kiml equail. (a	- Coly

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Dr Amarnadha Prasad and Shri K. Suresh Kumar, Learned Counsels for the Petitioner and submitted that the office objections have already been complied and registry is directed to give the regular No. post the case on 3.11.2017

Member (T)

Member (J

Bm